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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

CATION NUMBER

PETITION NUMBER

: CP/62/(IB)/2017

NAME OF THE PETITIONER(S)

: VIJAYA R VAKHARIA

NAME OF THE RESPONDENT(S)

: RAYALA CORPORATION PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O M. ROSHAN ATTQ

COUNSEL FOR PETITIONER

HRally

ORDER

Counsel for both the parties present, prayed for time for filing a Rejoinder. At request, time is enlarged. Put up on 13.03.2018 at 10.30 A.M.

(CH.MOHD SHARIEF TARIQ)

MEMBER (JUDICIAL)